Annual Report of and Review on Indian Council of Historical Research, New Delhi, for 1981-82, etc.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table—

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6940/83.]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varansi for the year 1981-82, together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6941/83.]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1981-82, together with Audit Report thereon.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-6942/81.]

Statement explaining reasons for not laying Annual Report and Audited Accounts of Central Council for Research in Ayurveda and Siddha, New Delhi for 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council Research in Ayurveda and Siddha, New Delhi, for the years 1980-81 and 1981-82 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-6943/83.]

Notification under Prevention of Food Adulteration Act, Annual Report of and Review on Central Council for Research in Homocopathy, New Delhi for 1981-82, etc.

SHRIMATI MOHSINA KIDWAI on behalf of KUMARI KUMUDBEN M. JOSHI: I beg to lay on the Table:—

- (1) A copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 249 (E) in Gazette of India dated the 8th March, 1983 together with a corrigendum thereto published in Notification No. G.S.R. 329 (E) in Gazette of India dated the 14th April, 1983, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-6944/83.]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1981-82 along with Audited Accounts.

309

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1981-82.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-6945/83.]
- (4) (a) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neurosciences, Bangalore, for the year 1978-79 along with Audited Accounts.
- (ii) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neurosciences, Bangalore, for the year 1979-80 along with Audited Accounts.
- (iii) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neurosciences, Bangalore, for the year 1980-81 along with Audited Accounts.
 - (b) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neurosciences, Bangalore, for the years 1978-79, 1979-80 and 1980-81.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-6946/83.]
- (6) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India for the year 1979-80 along with Audited Accounts.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India for the year 1980-81 along with Audited Accounts.

- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India for the years 1979-80 and 1980-81.
- (7) A statement (Hindi and English versions showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-6947/83.]

Annual Report of Registrar of Newspapers for India on Press in India, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Registrar of Newspapers for India on Press in India, 1982. [Placed in Library. See No. LT-6948/83.]

श्री मंगलराम प्रेमी (बिजनौर): अध्यक्ष महो-दय, जनपद बिजनौर का मामला मैं वहां के एस० पी० को बताने गया कि पुलिस हिरासत में एक हरिजन की हत्या हो गई है। मैंने एस०पी० को टेलीफोन किया। मैंने कहा कि यह बहुत गंभीर मामला है।

अध्यक्ष महोदय: आपके साथ क्या हुआ, यह बताइए।

That is what I am saying.

श्री मंगलराम प्रेमी: मेरे साथ यह हुआ कि उसने मुझे धमकी दी है। उसने कहा है कि अगर संसद के अन्दर मैं यह मामला उठाऊंगा तो मैं भी ठाकुर हूं। (व्यवधान)

अध्वक्ष महोदय : ऐसा करिए "।

(व्यवधान)

अध्यक्ष महोदय : क्या हो रहा है। मुझे सुनने